

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**26. CA 392/2022 CA 395/2022 CA 349/2022 CA 410/2022 CA
453/2022 CA 634/2022 in CP/139(MB)2022**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- CA 392/2022 Sunila Sharad Vaknalli
Vs. Jayant Vaknalli CA 395/2022
Sunila Sharad Vaknalli Vs. Medisynth
Chemicals Pvt Ltd CA 410/2022
Jayant Vaknalli Vs. Sunila Sharad
Vaknalli CA 453/2022 Jayant Vaknalli
Vs. Sunila Sharad Vaknalli CA
634/2022 Jayant Vaknalli Vs. Sunila
Sharad Vaknalli
IN THE MATTER OF
Sunila Sharad Vaknalli
V/s
Medisynth Chemicals Pvt Ltd**

Section: Rule 11 of NCLT, Sec 425 241-242 of Companies Act, 2013

ORDER

Ld. Counsel, Yashowardhan Dixit a/w Gargi Patil and Mahesh Ahire appeared for the Applicant, Ld. Counsel, Aditya Seetharaman appeared for the Respondent no. 1 and Ld. Counsel, Aafreen Noor a/w Radhika Kulkarni appeared for the Respondent nos. 2 to 7. Due to paucity of time matter could not be taken up on board. List this matter on **08.07.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)